

[English]

**Government Employees on Mass Casual Leave**

236. DR. SAROJA V :

SHRI T. GOVINDAN :

Will the PRIME MINISTER be pleased to state:

(a) whether the employees of Union Government went on mass casual leave during January, 1999 in support of their demands;

(b) if so, the details of their demands;

(c) the views of the Governments in regard to their demands;

(d) whether the Government propose to restore the casual leave of the employees on account of the mass agitation; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN) : (a) to (c) There has been no instance in January, 1999 when the Central Government employees, numbering more than 38 lakhs, had collectively proceeded on mass casual leave.

(d) No, Sir.

(e) The restoration of casual leave would decrease the number of working days of Central Government employees.

**Private Irrigation Projects**

237. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Water Commission has received any Irrigation Scheme from the State Governments of North-East, particularly from the State Government of Assam under the Private Irrigation Programme for drought affected areas;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Do not arise.

**Barrage Projects**

238. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to state :

(a) whether any monitoring cell has been established by the Government to look after the progress of work of various Barrage Projects in West Bengal;

(b) if so, the details thereof alongwith the outcome thereof; and

(c) the time by which said projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) to (c) Some selected major and medium irrigation projects including Barrage projects are monitored by Central Water Commission. At present 3 major and 4 medium projects of West Bengal are being monitored by Central Water Commission which include critical review of progress and programme of project components, identification of bottlenecks/shortfalls and suggesting remedial measures for early completion of projects. However, the completion of projects depends upon the priority attached to them by the State Government.

**Indians in Oman**

239. SHRI CHENGARA SURENDRAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of Oman has declared that they propose to send back 3,60,000 Indians working in their country;

(b) if so, the details thereof; and

(c) the steps taken by the Indian Government in this regard.

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

**Pending Projects of Karnataka**

240. SHRI C. P. M. GIRIYAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have received a number of projects from the Government of Karnataka for approval and are lying pendings;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the time by which a decision is likely to be taken on these projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) No, Sir. Planning Commission have no projects pending for clearance.